

C.P No. 387/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: M/s. Docile Engineering Pvt. Ltd.

V/s.
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	Anagha Anandgajju	} Pte for } Petitioner	anagha H,hi
2	Mahesh Athavale		

ORDER

CP No.387/ 252(1)/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 3.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)